



From:

Registrar General,
High Court of Uttarakhand,
Nainital.

To,

1. All the District Judges, Subordinate to High Court of Uttarakhand.
2. Principal Secretary Law-cum-L.R., Government of Uttarakhand, Dehradun.
3. Principal Secretary Legislative & Parliamentary Affairs, Government of Uttarakhand, Dehradun.
4. Director, Uttarakhand Judicial And Legal Academy, Bhowali, Distt. Nainital.
5. Chairman, Commercial Tax Tribunal, F-6, Nehru Colony, Hardwar Road, Dehradun.
6. Chairman, State Transport Appellate Tribunal, 3/5 A, Race Course, Near Rinku Medicose, Dehradun.
7. Legal Advisor to H.E. the Government of Uttarakhand, Dehradun.
8. Secretary, Lokayukt, 3/3, Industrial Area, Patel Nagar, Dehradun.
9. Principal Judge, Family Court, Dehradun and Judges, Family Court of State Judiciary.
10. Registrar, State Consumer Disputes Redressal Commission, Uttarakhand, House No. 176, Ajabpur Kalan, Near Spring Hills School, Mothrowala Road, Dehradun, 248415.
11. Member-Secretary, Uttarakhand State Legal Services Authority, Nainital.
12. Presiding Officer, Industrial Tribunal-cum-Labour Court, Haldwani, Distt. Nainital.
13. Presiding Officer, Labour Courts, Dehradun, Hardwar and Kashipur, Distt. Udhm Singh Nagar.
14. Presiding Officer, Food Safety Appellate Tribunal, Dehradun and Haldwani, Distt. Nainital.
15. Registrar, Public Service Tribunal, Uttarakhand, Dehradun.
16. Chairman, Uttarakhand Co-operative Tribunal, Dehradun.
17. Registrar-cum-Secretary, State Level Police Complaint Authority, Dehradun.
18. Chairman, Permanent Lok Adalat, Dehradun, Hardwar, Nainital and U.S. Nagar.

C.L. No. 06 /UHC/Admin.A/2018

Dated: December 13, 2018.

Subject: Nomination of Administrative Judge(s).

Sir,

In supersession of earlier Circular Letters on the subject noted above, I am directed to inform that Hon'ble the Chief Justice is pleased to nominate the following Hon'ble Judges as the Administrative Judge Incharge of the District(s) shown against their names in the list given below with immediate effect.

- | | |
|--|----------------------------------|
| 1. Hon'ble Mr. Justice Sudhanshu Dhulia | - Dehradun and Champawat. |
| 2. Hon'ble Mr. Justice Alok Singh | - U.S. Nagar and Almora. |
| 3. Hon'ble Mr. Justice Lok Pal Singh | - Nainital and Tehri Garhwal. |
| 4. Hon'ble Mr. Justice Manoj Kumar Tiwari | - Haridwar and Chamoli. |
| 5. Hon'ble Mr. Justice Sharad Kumar Sharma | - Pauri Garhwal and Rudraprayag. |
| 6. Hon'ble Mr. Justice Narayan Singh Dhanik | - Pithoragarh. |
| 7. Hon'ble Mr. Justice Ramesh Chandra Khulbe | - Uttarkashi. |
| 8. Hon'ble Mr. Justice Ravindra Maithani | - Bageshwar. |

You are therefore, informed accordingly.

Regards

Yours sincerely,

(Pradeep Pant)
13-12-2018

5875

No. /UHC/Admin.A/2018

Dated: December 13, 2018

Copy forwarded for information to:

1. P.P.S. of the Hon'ble the Chief Justice.
2. P.S. to Hon'ble Judge(s) with the request to place it before His Lordship for kind perusal.
3. P.A. to Registrar General.
4. All the Registrars of the Court.
5. Deputy/ Assistant Registrars & Section Officers of the Court.
6. I/c N.I.C., High Court of Uttarakhand, Nainital with request to upload it on the Website of Hon'ble the High Court.

Registrar General